
(2021) 02 TDSAT CK 0036

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Broadcasting Petition 206 Of 2019

Bhima Riddhi Digital Services

APPELLANT

Vs

Shop Cj Network Pvt Ltd

RESPONDENT

Date of Decision : 27-02-2021

Acts Referred:

Citation : (2021) 02 TDSAT CK 0036

Hon'ble Judges : Sanjeev Pandey, Deputy Registrar

Bench : Single Bench

Advocate : Kunal Vats

Judgement

This matter was listed today for framing of issues.Â Â No one appears for respondent.Â Mr. Kunal Vats, Advocate appears for petitioner and prays

for proceeding ex-parte against respondent in terms of order dated 6.1.2021.Â Perusal of record indicates that the counsel for respondent had sought

discharge on 5.11.2020.Â Â The Desk Officer from the Registry has informed that certified copies of order dated 5.11.2020 and 6.1.2021 which

were sent at the given address of the Respondent have come back to the Registry with remarks of the Postal Department as â??Left without

instructionsâ??.Â

Registry is directed to list this petition before Honâ??ble Tribunal at a convenient date for appropriate orders on the prayer of Ld. Counsel for

Petitioner for proceeding ex-parte against the respondent.

List before this court on 26thÂ March, 2021 for directions.Â Â